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## **Declaration of Assets and Liabilities**

Year ...2021-22....

| I, Anand Mohan, son/daughter/wife of Madan Mohan Singh,                                 |
|---|
| aged  |
| service and presently working as Library Attendent                                      |
| give herein below the details of the assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse and dependents*:  |

## C. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

|   | Sr.<br>No. | Description  | Self                              | Spouse<br>Name(s)             | Dependant-1<br>Name        | Dependant-2<br>Name | Dependant-3<br>Name |
|---|------------|--|-----------------------------------|-------------------------------|----------------------------|---------------------|---------------------|
|   | (i)        | Cash   | 8000/-                            | Nitu Kumari<br>2000/-         | Anvi Anand<br>NO           | Ajitesh Mohan<br>NO | NO                  |
|   | (ii)       | Deposits in Banks,<br>Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | 770000/-                          | 165000/-                      | NO                         | NO                  | NO                  |
| , | (iii)      | Bonds, Debentures<br>and Shares in<br>Companies  | NO                                | NO                            | NO                         | NO                  | NO                  |
|   | (iv)       | Other financial<br>institutions, NSS,<br>Postal Savings,<br>LIC Policies, etc                | LIC -<br>3,00,000/-<br>1,00,000/- | NO                            | NO                         | NO                  | NO                  |
|   | (v)        | Motor Vehicles<br>(details of make,<br>etc.)   | Two wheeler<br>Bike<br>BR01BH9123 | NO                            | NO                         | NO                  | NO                  |
|   | (vi)       | Jewellery (give<br>details of weight<br>and value)   | Gold- 40gm                        | Gold- 185gm,<br>Silver-100 gm | Gold- 25gm,<br>Silver-40gm | NO                  | NO                  |
|   | (vii)      | Other assets, such as values of claims / interests   | NO                                | NO                            | NO                         | NO                  | NO                  |

Note: Value Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## D. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description  | Self | Spouse<br>Name(s) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Name |
|------------|--|------|-------------------|---------------------|---------------------|---------------------|
| (i)        | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                            | NO   | NO                | NO                  | NO                  | NO                  |
| (ii)       | Non –Agricultural Land  - Location (s)  - Survey number(s)  - Extent (Total measurement)  - Current market value                   | NO   | NO                | NO                  | NO                  | NO                  |
| (iii)      | Buildings (Commercial<br>and residential) - Location (s) - Survey number(s) - Extent (Total<br>measurement) - Current market value | NO   | NO                | NO                  | NO                  | NO                  |
| (iv)       | Houses/Apartments, etc - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                       | NO   | NO                | NO                  | NO                  | NO .                |
| (v)        | Others (Such as interest in property)  | NO   | NO                | NO                  | NO                  | NO                  |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note: Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank /<br>Financial Institutions (s) /<br>Department (s) | Amount outstanding as on |
|---------|---|--|--------------------------|
| (a)     | (i) Loans from Bank   | NO   | NO                       |
|         | (ii) Loans from financial institutions  | NO   | NO                       |
|         | (iii) Government Dues : (a) dues to departments dealing with government accommodation | NO   | NO                       |
|         | (b) dues to departments dealing with supply of water                                  | NO   | NO                       |
|         | (c) dues to departments dealing with supply of electricity                            | NO   | NO                       |
|         |   |  |                          |

|     | (d) dues to departments dealing with telephones  | NO                |  |
|-----|--|-------------------|--|
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)   | NO                |  |
|     | (f) Other dues, if any   | NO                |  |
| (b) | (i) Income Tax including<br>surcharge [Also indicate the<br>assessment year upto which<br>Income Tax Return filed. Give<br>also Permanent Account<br>Number (PAN)] | PAN No ASXPM1869N |  |
|     | (ii) Wealth Tax [Also indicate<br>the assessment year upto<br>which Wealth Tax return<br>filed.]   | NO                |  |
|     | (iii) Sales Tax [Only in case<br>of proprietary business]  | NO                |  |
|     | (iv) Property Tax  | NO                |  |

## C. <u>Personal Details</u>

| GPF / CPF / PRAN No.:- |            |           | PTS/BLA -1340   |       |         |        |       |       |              |            |
|------------------------|------------|-----------|---|-------|---------|--------|-------|-------|--------------|------------|
| Gender                 | :-         | М         |   | (M/F) |         |        |       |       |              |            |
| Date of Birth          | :-         | 1 4       |   | 0     | 7       |        | 7     | 5     | (DD/MM/YYYY) |            |
| Class / Group          | :-         | С         |   |       | (A/B/C) |        |       |       |              |            |
| Cadre                  | : <b>-</b> |           | Bihar Vidhan Sabha (Full Name e.g. B.A.S. – Bihar Administrativ B.S.S. –Bihar Secretariat Service etc.) |       |         |        |       |       |              | ve Service |
| Home District          | :-         | BHAGALPUR |   |       |         | ]      |       |       |              |            |
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I hereby declare that the above details are true to the best of my knowledge and belief.

|                  | Signature: Amond Mohan         |
|------------------|--------------------------------|
|                  | Name of Employee:Anand Mohan   |
| Place:Patna      | Designation: Library Attendent |
| Date: 25/02/2022 | Department:Bihar Vidhan Sabha  |
|                  |                                |

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.